

(c) whether the cost of development of 21 roads of ECL was sanctioned Rs. 1215.90 lakhs but only Rs. 199.51 lakhs were recommended during 1997-98; and

(d) if so, the targetted dates for completion of such roads?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) and (b) It has been reported by Coal India Limited that the CHPs at Bankola and at J.K. Nagar are foreclosed CHPs. Action is being taken to complete both the CHP by year ending 1999-2000 through a new contract. The J.K. Nagar CHPs receiving end has been completed departmentally. Balance work of CHP at despatch end will be taken up and completed alongwith the commissioning of railway siding, which is in progress by railway on deposit terms.

(c) and (d) It has been reported by the Coal Controller that 42 roads for an amount of Rs. 1843.30 lakhs (50% of the estimated cost of roads) were sanctioned during the period 1994-95 to 1997-98 from funds collected through excise duty under Coal Mines (Conservation and Development) Act, 1974. Rs. 1209.06 lakh have been paid to ECL upto March, 1998. The roads are targeted to be completed by March, 2001.

59. 60 Public Sector Undertakings Paying Dividends

1473. SHRI PRASAD BABURAO TANPURE : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Public Sector Units are paying dividends per year to the Union Government on its equity;

(b) if so, the details thereof for the last three years, year-wise and PSU-wise;

(c) the number of PSUs which have not been able to pay dividends to Government during the last three years due to loss; and

(d) the steps taken by the Government to get the return of its money spent by it on PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) to (c) Various central public sector undertakings have been declaring/paying dividends on their equity every year. The details of dividends declared by the central PSUs during the last 3 years i.e. 1997-98, 1996-97 and 1995-96 are given in Statement No. 8, (pages S-60—S-65) Volume-I

of the Public Enterprises Survey 1997-98 which has been laid in both the Houses of Parliament on 26.2.1999.

(d) The various steps taken by the Government to improve the performance of PSUs to get the return on money deployed include business and financial restructuring, grant of greater autonomy, modernisation of plants and machinery, technology upgradation, capacity building, rationalisation of manpower, etc.

60 Cloth supplied by NTC Mills in Delhi

1474. SHRI VIJAY GOEL : Will the Minister of TEXTILES be pleased to state:

(a) the quantity of cloth supplied by the National Textile Corporation (NTC) mills in the National Capital Territory of Delhi during 1996-97, 1997-98 and 1998-99; and

(b) the types/categories of cloth supplied by the NTC in the NCT of Delhi during the said period?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) The quantity of cloth supplied by NTC during the last three years in NCT of Delhi is as under :

(in lakhs)		
Year	Mtrs.	Pieces
1996-97	64.88	0.24
1997-98	50.07	0.29
1998-99	32.34	0.32

(b) The types and categories of cloth in cotton and blended varieties included suiting, shirting, popline turban cloth, mazri, malesia, dusutie, markeen, curtain cloth, dress material, bedsheets, towels, cotton drill, cellular, long cloth, uniform sarees, woollen surge, blanket, Rotary printed satin, mullo, voil, dhoties, controlled grey dhoties mosquito netting and Gadelapat, etc.

60-61 Refinance Scheme by SIDBI

1475. SHRIMATI SHEELA GAUTAM : Will the Minister of FINANCE be pleased to state: